

National Company Law Tribunal

Allahabad Bench

C P NO. (IB) 110/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

NAME OF THE COMPANY: *Shree Bhawani Paper Mills Ltd*
SECTION OF THE COMPANIES ACT: *10 of I & B Code of 2016*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<i>Mr. Navin Sinha</i>	<i>Sr. Adv.</i>	<i>Pet.</i>	
2.0.	<i>Rahul Chaudhary</i>	<i>Adv.</i>	<i>Pet.</i>	<i>Rahul</i>
3	<i>ABHISHEK ANAND</i>	<i>ADV</i>	<i>JMFARC</i>	<i>Abhishek</i>
4.	<i>Arun Prakash</i>	<i>Adv</i>	<i>Bank of Baroda</i>	<i>Arun Prakash</i>

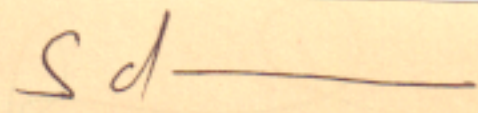
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Shri Navin Sinha, Sr. Advocate along with Rahul Chaudhary for the applicant/
Corporate Debtor Company. Shri Abhishek Anand for the Financial Creditor.
A reply on behalf of the Bank of Baroda is filed, opposing the admission of
the present petition. Reply to such objection is further filed by the Corporate/
applicant. The Case is now fixed for argument on 6th November, 2017.

The matter be listed on 6th November, 2017.

Date: 24/10/2017

Typed by
P.K.Jyoti


H.P. Chaturvedi, Member(Judicial)